COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 67 OF 2016

Dated : 25th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s. Gill Acqua Hydro Power Generation Co. Pvt. Ltd. …Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

ORDER

Issue notice. Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 12.05.2016. Dasti in addition is permitted.

List the matter on ***12.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk